

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-452(ND)2017

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2019

NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

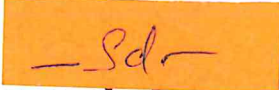
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

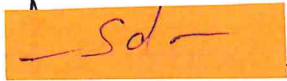
Present for the Petitioner: Mr. Nazia Parveen, Advocate
Mr. Syed S &
Mr. Shashwat Anand, Advocates for Liquidator

ORDER

CA-903/19, ld. Liquidator prays for further time to effect notice on the
non-applicants.

List the pending applications for disposal on 17th October, 2019.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)